

**Before the Appellate Tribunal for Electricity
COURT-I
(Appellate Jurisdiction)**

**O.P. No. 1 of 2013 & IA Nos. 291 & 420 of 2013
O.P. No. 2 of 2013
&
O.P. No. 4 of 2013**

Dated: 9th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

O.P. No. 1 of 2013 & IA Nos. 291 & 420 of 2013

Indian Wind Energy Association. Petitioner(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Mahesh Vipradas, Officer
Proxy Counsel Sarah for Renu
Gupta (Intervener) (Applicant in IA
No.291 of 2013

Counsel for the Respondent(s) : Ms. Suparna Srivastava with
Mr. S.R. Panday, Legal Advisor,
Mr. Buddy A. Ranganadhan
Mr. Saurabh Mishra for R-28, 29
Mr. Anand K. Ganesan
Mr. Daleep Kumar Dhyani
Mr. Prdeep Misra,
Mr. Manoj Kr. Sharma for R-6
Mr. C.K. Rai
Mr. Rutwik Panda,
Ms. Anshu Malik for OERC
Mr. Anish Garg for JERC
Mr. A.K. Thakur
Mr. Heshu Kaniya for R-3 (AERC)

Mr. Satyajit Sarna for MNRE
Mr. K.V. Balakrishnan
Mr. K.V. Mohan for APERC
Mr. Saran Proxy Counsel for
Ms. Renu Gupta for Applicant IA
No.291 of 2013

O.P. No. 2 of 2013

Wind Independent Power Producers Assn. & Ors. Petitioner(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Petitioner(s) : Mr. Vishal Gupta,
Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik, for R-13
Mr. Anand K. Ganesan
Ms. Mandakini Ghosh
Mr. Prdeep Misra,
Mr. Manoj Kr. Sharma for R-6
Mr. Daleep Kumar Dhyani
Mr. C.K. Rai
Ms. Suparna Srivastava with
Mr. S.R. Pandey, Legal Advisor
Mr. Anish Garg for JERC
Mr. A.K. Thakur
Mr. Heshu Kaniya
Mr. K.V. Mohan and
Mr. K.V. Balakrishnan for APERC

O.P. No. 4 of 2013

Himalaya Power Producers Association Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Counsel for the Respondent(s) : Ms. Suparna Srivastava for GERC
Mr. Buddy A. Ranganadhan
Mr. Anand K. Ganesan

Ms. Mandakini Ghosh
Mr. A.K. Thakur
Mr. Heshu Kaniya for R-3 (AERC)
Mr. Prdeep Misra,
Mr. Manoj Kr. Sharma for R-6
Mr. Daleep Kumar Dhyani
Mr. C.K. Rai
Ms. Suprana Srivastava with
Mr. S.R. Pandey, Legal Advisor
Mr. K.V. Balakrishnan
Mr. K.V. Mohan for APERC

ORDER

We have heard the Learned Senior Counsel and Learned Counsel for all the parties. The Learned Senior Counsel and Learned Counsel for all the parties have filed their respective Written Submissions after serving copy on the other side.

Order is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Mk/Vg